

Title: Introduction of the Working Journalists and Other Newspaper Employees (Conditions of Service and Miscellaneous Provisions (Amendment) Bill, 2005. (Insertion of new sections 13AB, 13AC and 13 AD)

15.44 hrs.

WORKING JOURNALISTS AND OTHER NEWSPAPER EMPLOYEES (CONDITIONS OF SERVICE AND MISCELLANEOUS PROVISIONS (AMENDMENT) BILL *

(Insertion of new sections 13AB, 13AC and 13AD)

SHRI IQBAL AHMED SARADGI (GULBERGA): I beg to move for leave to introduce a Bill further to amend the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955."

The motion was adopted.

SHRI IQBAL AHMED SARADGI : I introduce the Bill.
